

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1519 of 2019**

**IN THE MATTER OF:**

**UCO Bank**

**...Appellant**

**Versus**

**Abhijit Guhathakurta & Ors.**

**...Respondents**

**Present:**

**For Appellant :**           **Mr. Bishwajit Dubey and Ms. Ruchi Choudhary,**  
**Advocates**

**For 1<sup>st</sup> Respondent:**   **Mr. Krishnan Venugopal, Senior Advocate with**  
**Mr. Nakul Sachdeva and Mr. Aakarshan Sahay,**  
**Advocates**

**ORDER**

**21.01.2020**       List this appeal 'for Admission (After Notice)' on **3<sup>rd</sup> February, 2020** before appropriate Bench along with '*Company Appeal (AT) (Insolvency) No. 1157/2019 and 'Company Appeal (AT) (Insolvency) No. 1474/2019'*, after taking necessary orders from the Hon'ble Chairperson.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice Bansi Lal Bhat ]  
Member (Judicial)

[ Justice Anant Bijay Singh ]  
Member (Judicial)

/ns/sk/